

(क) क्या केन्द्र सरकार हरिजन कल्याण के लिये प्रत्येक राज्य को अनुदान देती है; और

(ख) यदि हा, तो उत्तर प्रदेश सरकार को 1970-71 में कितनी राशि दी गई और उस सरकार ने कितनी राशि का उपयोग किया था ?

शिक्षा और समाज कल्याण मंत्रालय में उप मंत्री (श्री के० एस० रामास्वामी) :
(क) जी, हा ।

(ख) 1970-71 के दौरान उत्तर प्रदेश में अनुसूचित जातियों के कल्याण के लिये अनुमोदित परिव्यय और किये गये खर्च का ब्यौरा नीचे दिया जाता है :

(रूपये लाखों में)

	अनुमोदित परिव्यय	व्यय (प्रत्याशित)
राज्य क्षेत्र	53 00	51.88
केन्द्रीय क्षेत्र	87 00	87.00
योग	140.00	138.88

सीमापुरी दिल्ली के भुग्गी भोपड़ी निवासियों की भाँति

5347. श्री महादीपक सिंह साक्ष्य : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 9 अप्रैल, 1972 के 'नव भारत टाइम्स' के छपे समाचार के अनुसार सीमापुरी दिल्ली के भुग्गी भोपड़ी निवासियों ने जांच की है कि वहाँ पेय जल की कमी दूर करने के लिए कोई प्रबन्ध किया जाए; और

(ख) इस सम्बन्ध में सरकार द्वारा क्या कदम उठाये जायेंगे ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के० गुजराल) : (क) जी, हा ।

(ख) पानी की सफाई निम्न प्रकार से की जा रही है ।

- (i) कालोनी के नल-कूप से;
- (ii) पास की कालोनी के नल-कूप से; तथा
- (iii) हैड पम्प से ।

एक अन्य नल-कूप का निर्माण-कार्य हाथ में लिया गया है ।

Space for parking Scooters in Government Colonies, New Delhi

5348 SHRIMATI MUKUL BANERJI Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether Government have provided some space on the ground, separately in some colonies of New Delhi for parking of scooters,

(b) if the reply to part (a) be in the affirmative, whether Government are also planning to provide the same facility in other Government colonies where it is not yet provided; and

(c) if the reply to part (b) be in the affirmative, the time by which the scheme is going to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Loans to Farmers on basis of viability of Projects and Central Allocation therefor

5349. SHRI PRABHUDAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether to benefit the small farmers in a big way the Agriculture Ministry has shifted the emphasis from security oriented loans to viability of the project undertaken by the beneficiaries;

(b) if so, whether Central Cooperative Banks have been directed to earmark 20 per cent of their total loaning for small farmers and other weaker sections; and

(c) the total outlay in the Central Sector for these schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). In the guidelines issued to commercial banks by the Reserve Bank of India regarding financing agricultural development, commercial banks have been advised to direct their lending towards productive purposes and relate the quantum of loans to the incremental income generated and the capacity of the loanee to invest his own funds rather than the quantum of security offered. These instructions apply to small farmers also. The cooperatives have been advised by the Government of India and the Reserve bank of India, from time to time, to re-orient their loaning policies and procedures to determine loan eligibility with reference to incremental income and repaying capacity rather than security of land. The Reserve Bank of India have advised than in 1971-72 at least 20% of the borrowings by Central Cooperative Banks from the State Cooperative Banks should be covered by loans issued by primaries to the small and economically weak farmers.

(c) No outlay is required in the Central Sector for implementing these suggestion. Credit for the purpose would flow from

commercial and cooperative banks with the assistance from the R. E. I.

Cut Down Delays and Costs in Installation of New Sugar Factories

5350. SHRI PRABHUDAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Union Government have urged the Industrial Finance Corporation to help cut down delays and costs in the installation of new sugar factories;

(b) if so, whether Government had given the licences to the factories but there are delay in their installation,

(c) whether there are some applications still under consideration of the Government; and

(d) whether all these factories would go into production by the end of the Fourth Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir.

(b) The Government have granted licences for the establishment of new sugar factories and there has been some delay in their installation.

(c) Yes, Sir.

(d) All the factories for which licences have so far been granted, may not go into production by the end of the Fourth Plan period.

Primary Health Centres with Surgical Equipments

5351. SHRI VAYALAR RAVI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :